

(ग) इसका एक भाग गिर गया है ।

(घ) गिरे भाग का मलबा साफ किया जा रहा है । इमारत का भ्रम भी जो भाग खड़ा है, उसे खतरनाक घोषित कर दिया गया है ।

Library of Indian Council for Cultural Relations

2494. Shri Hanmanth Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) what is the total number of books in the Library of Indian Council for Cultural Relations and how many readers come daily; and

(b) what is the staff employed for the Library?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) The Council has 16,000 books in its Library. On an average, 10 research scholars and students both Indian and foreign make use of the Library daily.

(b) One Librarian, one Assistant Librarian, two Library Assistant and five Lower Division Clerks.

Realisations from Delhi School Students

2495. Shri Ram Garib: Will the Minister of Education be pleased to state:

(a) what are the different funds which are realised from students in various schools of Delhi|New Delhi which are (i) run by Delhi Administration (ii) run by N.D.M.C. (iii) aided schools;

(b) what is the amount of these funds from 1st Primary to the Higher Secondary Classes realized from the students; and

(c) whether it is a fact that some of the funds are realized from the students for particular items for which facilities are not available in the schools?

The Minister of Education (Dr. K. L. Shrimali): (a) A statement is laid on the Table of the House. [See Appendix III, annexure No. 146.]

(b) The required information class-wise and school-wise is not available nor it is practicable to collect it as its value will not be commensurate with the labour involved.

(c) No, Sir.

Indian Council for Cultural Relations

2496. Shri Hanmanth Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) what programme has been arranged during the last one year by programme section of the Indian Council for Cultural Relations and what staff is employed for this section;

(b) how much money has been given to the Council from 1950-51 to 1960-61 so far (year-wise); and

(c) what contribution has been made by the Council in establishing cultural contacts so far?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). A statement is laid on the Table. [See Appendix III, annexure No. 147.]

International Students Houses

2497. Shri Hanmanth Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to state how many students are residing in International Students Houses at Calcutta, Bombay, Madras, Delhi and who has been employed to look after them?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The number of overseas students residing at the temporary International Students Houses at Calcutta and Delhi run by the Indian Council for Cultural Relations is 40 and 26 respectively. There is no International Students' House at Madras but there is an International Centre which also provides residential

accommodation for 8 persons. An International Students Hostel-cum-Club run by the Council is expected to start functioning in Bombay very shortly. It will accommodate about 30 students and provide club facilities for a larger number.

In Delhi and Calcutta, there are Honorary Wardens to look after the students; in Calcutta and Madras there are also the Regional Representatives of the Indian Council for Cultural Relations to look after them.

Tripura Territorial Council

2499. { Shri Dasaratha Deb:
Shri Halder:

Will the Minister of Home Affairs be pleased to state:

(a) whether any representation has been received from the Tripura State Committee of Communist Party of India for the extension of the powers and functions of the Tripura Territorial Council; and

(b) whether Government proposes to extend the powers and functions of the Tripura Territorial Council?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). No such representation has been received.

Judicial Enquiry into the death of Displaced Persons in Tripura

2500. { Shri Dasaratha Deb:
Shri Halder:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 606 on the 11th August, 1960 and state:

(a) whether any judicial enquiry has been demanded by the people of Tripura, including the Bar Association, into the cause of death of Biswambardas Namdas a displaced person of Nalunagar colony, while he was in Jail custody; and

(b) if so, whether Government propose to hold any such judicial enquiry?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes. Requests on behalf of one or two political parties in Tripura and also the Agartala Bar Association for a judicial enquiry into the death of Shri Biswamber Namdas have been received.

(b) The circumstances in which Shri Namdas expired do not call for any formal enquiry. The post-mortem report indicated that death was due to cardiac failure as a result of under-nutrition caused by sudden and continuous withdrawal of food in old age. As usual, an inquest was also held by the Sub Divisional Magistrate, Sadar Sub-division. His findings confirmed the post-mortem report.

Export of Scrap

2501. { Shri Raghunath Singh:
Shri M. B. Thakore:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the tonnage of Nos. 2, 2(a) & 3 grades scrap exported during 1957, 1958, 1959 and the first-half of 1960;

(b) whether there is any domestic consumption of No. 2, 2(a) & 3 Bundles;

(c) whether it is true that the total export utilization of No. 2, 2(a) & 3 Bundles during 1957 to 1959 was well below 50 per cent. of the estimates of the Scrap Investigation Committee for these grades;

(d) whether it has been represented to Government that the export utilization of No. 2, 2(a) & 3 Bundles is hampered by the stipulation in the Ferrous Scrap Export Policy compelling the exporters of any of these grades to supply the domestic furnace owners 1 ton of No. 1 Bundles (fresh sheet cutting scrap) for every 10 tons of No. 2, 2(a) or 3 Bundles they wish to export; and

(e) if so, why is the stipulation, which is hampering the export utilization of No. 2, 2(a) & 3 Bundles, not